

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

This the 25th day of *April, 2018*.

**HON'BLE DR. MURTAZA ALI, MEMBER (J).
HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).**

Original Application Number. 330/00538/2016.

Alok Daulta, aged about 28 years, S/o Sri Shamsher Singh, Resident of T-1, Quarter No. 04, 6, New Katra Road, Katra, District – Allahabad.

Presently working as Vocational Inspector (Fashion Technology) in Regional Vocational Training Institution for Women Katra, Allahabad.

.....Applicant.

VE R S U S

1. Union of India through the Secretary, Ministry of Labour Court Employment, New Delhi.
2. Union Public Service Commission, Dhaulpur House, Shahjahan Road, New Delhi through its Chairman.
3. The Director General of Training (D.G & T), Ministry of Labour and Employment, Ministry of Skill Development Entrepreneurship, IIInd Floor, Annexe Building, Shivaji Stadium, Shahid Bhagat Singh Marg, Kanat Place, New Delhi .

.....Respondents

Advocate for the applicant : Shri R.K. Pandey
Advocate for the Respondent : Shri P. Mathur
Shri Santosh Kumar Singh

ORDER**(Delivered by Hon'ble Dr. Murtaza Ali, J.M)**

Learned counsel for the applicant Shri R.K. Pandey made a statement at the Bar that the applicant wishes to withdraw this O.A.

3. In view of the statement of the counsel for the applicant, the O.A is dismissed as withdrawn.

MEMBER- A.**MEMBER- J.**

Anand...